

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

SOUTHERN ZONE, CHENNAI

OA No: 123/2025

Between

Akepati Sivasankar Reddy Applicant

-VS-

State of Andhra Pradesh,

Rep by Principal Secretary,

Environment and Forest and 9 others Respondents

INDEX

S.No	Description of Documents	Pages
1	Memo dated 01-12-2025	1
2	Endorsement by Tahsildar, Rajampet dated 22-10-2025	2
3	Certified copy of village map of Talapaka village-issued by Tahsildar, Rajampet	3
4	Certified copy of Re-survey& Resettlement Register of Talapaka Village by Tahsildar, Rajampet	4
5	Location Sketch of Annamacharya University	5
6	Proceedings of the Tahsildar, Rajampet dated 21-01-2025	6-7

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

OA No: 123/2025

Between

Akepati Sivasankar Reddy Applicant

-VS-

State of Andhra Pradesh,
Rep by Principal Secretary,
Environment and Forest and 9 others Respondents

Memo filed on behalf of the applicant 01-12-2025

It is submitted that we could not submit the certain documents at the time of filing of original application. On our request the honourable National Green Tribunal is pleased to grant time to me to file the following documents. Now we are filing the below mentioned documents. Therefore, it is prayed that the honourable National Green Tribunal may be pleased to receive them.

List of documents:

1. Certified copy of Re-survey& Resettlement Register of Talapaka Village by Tahsildar, Rajampet
2. Certified copy of village map of Talapaka village-issued by Tahsildar, Rajampet
3. Location Sketch of Annamacharya University
4. Proceedings of the Tahsildar, Rajampet dated 20-01-2025

K. Vijaya Bhaskar Reddy

K. Vijaya Bhaskar Reddy

Advocates for applicant

K.Vijaya Bhaskar Reddy

K.Khageswar Reddy

Ref.No.RTI/ 108 /2025

O/o Tahsildar,
Rajampet Mandal.
Dated:22.10.2025.**ENDORSEMENT**

Sub :- R.T.I. Act - 2005 - Annamayya District - Rajampet Division - Rajampet Mandal - R/o Sri.Kanala Khageswar Reddy, Pandikunta Village and Post of Galiveedu Mandal of Annamayya District - Information as requested in the representation - information under R.T.I. Act-2005 u/s 6 (1) - Endorsement - Issued - Regarding.

Ref :- R/o Sri.Kanala Khageswar Reddy, Pandikunta Village and Post of Galiveedu Mandal of Annamayya District, dated: 06.10.2025.

@@@

In the reference 1st cited, you have requested to provide the information as represented in the application u/s 6 (1) of R.T.I. Act-2005

In this connection, I herewith furnish the requisite information as below:

Sl.No.	Required information	Submitted Information
1	Kindly provide the certified copies of the RSR (Resettlement Register) page containing Surve No:1085 of Thallapaka Revenue Village of Rajampet Mandal and Village map of Thallapaka.	Available information in this Office is enclosed here with

To
Sri.Kanala Khageswar Reddy,
Pandikunta Village and Post,
Galiveedu Mandal,
Annamayya District.

P. S. R.
P.I.O. & DEPUTY TAHSILDAR
RAJAMPET MANDAL
DEPUTY TAHSILDAR
Rajampet Mandal
Annamayya (Dist.)

G. S. R.
SAC

Re-Survey and Re-Settlement Register of the Village of

తల్లపాకా గ్రామం, పులివెందులూ తాలూకా, కర్ణాటక జిల్లా

No. Survey Number.	Sub-Number.	Old Survey Number and letter, if any.	Government or Inam.	Dry. Irrigable Dry. Wet of Pannalake.	Source of Irrigation.	Single or Double crop.	Class and sort of soil.		Dry. %.	Wet. %.	Rate per acre.	Wet. %.
							Dry. %.	Wet. %.				
1077	...	1078	G 7	D 5	8-3	...	12	0 4	...	
1079	1	1079	G 7	P 3	
1079	2	1079	G 7	D 6	8-2	...	11	0 8	...	
1080	...	1080	G 7	P 7	
1081	...	1081	G 7	D 6	6-2	...	11	0 8	...	
1082	...	1082	G 7	P 4	
1083	...	1083	G 7	D 6	8-2	...	11	0 8	...	
1084	1	1084 A	G 7	B 5	8-2	...	11	0 8	...	
1084	2	1084 B	G 7	D 6	8-2	...	11	0 8	...	
1085	...	1085	G 7	D 6	8-2	...	11	0 8	...	
1086	1	1086	G 7	D 6	8-2	...	11	0 8	...	
1086	2	1086	G 7	D 6	8-2	...	11	0 8	...	
1087	...	1087	G 7	D 6	8-2	...	11	0 8	...	
1088	...	1088	G 7	D 6	8-2	...	11	0 8	...	
1089	...	1089	G 7	D 6	8-2	...	11	0 8	...	
1090	...	1090	G 7	D 6	7-2	...	9	0 12	...	
1091	1	1091	G 7	P 7	
1091	2	1091	G 7	D 6	8-2	...	11	0 8	...	
1092	...	1092	G 7	D 6	8-2	...	11	0 8	...	
1093	...	1093	G 7	D 6	8-2	...	11	0 8	...	
1094	1	1094 A	G 7	D 6	7-2	...	9	0 12	...	

Tallapaka, No. 61, Pulivemtu Taluk, Cuddapah District.

తల్లపాకా గ్రామం - 61 పులివెందులూ తాలూకా, కర్ణాటక జిల్లా.

Extent.	Assessment.		Name of Pattadar or Inamdar or the Manager of the Institution to which the land belongs.	Remarks.
	Acre.	Cents.		
2 13	0 0	0 0	Names as per R. S. No 1042-6.	Tank-bed.
43 61
0 28	0 2
43 89	0 2
13 15	Tank-bed.
1 95	1 0	467	Mwaneru Subbareddi.	Tank-bed.
7 72
2 35	1 3
1 79	0 14	107	Nuka Chennareddi.	...
1 84	0 16	275	Nuka Ramireddi.	...
3 63	1 13
18 85	9 7	275	do 75	Water spread.
1 39	0 11	261	Javvaji Chitamberamgari Ramayya.	...
0 85	0 7	156	Retaputs Ayyanngeri Naramma	do 75
2 24	1 2
1 8	0 9	156	do 75	do 75
1 62	0 13	261	Javvaji Chitamberamgari Ramayya.	...
1 27	1 0	265	Javvaji Ramayya and Cheruku Subbadu.	...
2 50	1 14	104	Kasireddi Chennareddi.	do 75
1 76	Tank-bed.
0 15	0 1	104	Kasireddi Chennareddi.	...
1 91	0 1
2 60	1 5	454	Tallapaka Ramayyagari Sabbayya.	...
0 54	0 4	454	do 75	...
0 27	0 8	454	do 75	...

ISSUED UNDER R.T.I Act - 2005

Vide Ref.No.RTI/ 108 12025

DEPUTY TANSILDAR
Rajampet Mandal
Annamayya (Dist.)

PROCEEDINGS OF THE TAHSILDAR, RAJAMPET MANDAL

PRESENT:: S. Peer Munni

Ref. No: B/27/2025

Dated: 21.01.2025.

Sub:- ENCROACHMENTS - A.P. Land encroachment Act 1905 - Annamaya District - Rajampet Mandal - Tallapaka Village - Sy.No.1080 Extent: Acres 0.72 and Sy. No 1082 Extent: Acres 0.76-- Encroached by Annamacharya college - Notice issued U/s 7 (Act 3) of Encroachment Act, 1905 - Rejected 7 Notice - Explanation given and not produced any documentary evidences - Eviction orders passed U/s 6 of Land Encroachment Act, 1905 - Issued.

Read:- This office Notice A/522/2024 dated December 23, 2024 issued U/s 7 of A.P. Land Encroachment Act, 1905.

@@@

ORDER:

- 1) Whereas, it is brought to my notice that you have encroached the scheduled land un-authorisedly and the said land belongs to Government,
- 2) Whereas, a Notice U/S 7 of the AP Land encroachment Act 1905 has been issued directing you to show cause on or before 23.12.2024 as to why you shall not be evicted summarily from the encroached scheduled land U/S 6 (1) of the Land Encroachment Act 1905, as to why the full assessment shall not be levied on you U/S 3 (1) or 3 (ii) of the said Act, as to why the articles, constructions, houses or anything deposited on the land shall not be forfeited to the Government.
- 3) Whereas, though a chance has given to you to offer your explanation and to produce documentary evidences if any available with you. But you have given only written explanation without providing any documentary evidences.
- 4) Whereas, on perusing the Tallapaka Village records, it is observed that, as per RSR of Tallapaka Village the Land in Sy.No. 1080, Extent. Acres. 13.15 and Sy. No 1082 extent Acres 7.82 Cents is classified as classified as "Government" at column no. 4, "Dry" and noted as Chervu thote and the rights over the subject lands are vested with the "Government".

In the circumstances stated above, I don't find any reason for not evicting you from the land to an extent of 0.72 acres, part of the total 13.15 acres in Sy. No. 1080 and Ac 0.76 in Sy. No 1082 Tallapaka revenue village which is under your occupation and therefore,

I, S. Peer Munni, Tahsildar Rajampet Mandal do here by direct you U/S 6 of Land Encroachment Act 1905 to evict yourself from the scheduled land

TK
HSD

7

within 7 days from the date of receipt of this order and in the event of failure to do so, the Revenue Inspector, Rajampet and Village Revenue Officer, Tallapaka Village authorized to evict you from the said land using force if necessary.

Scheduled of the Land

Revenue Village	Sy.No.	Classification	Total Extent Acres	Extent encroached in Acres	Nature of Encroachment
Tallapaka	1080	"Government" "Chervu thotte"	13.15	0.72	Road
	1082	"Government" "Chervu thotte"	7.82	0.76	Road

S.P.N. [Signature]
TAHSILDAR, 21/01/25
RAJAMPET
MANDAL

P.D. for

To

1. Annamacharya University
Rajampet, Annamayya District

through the Village Revenue Officer,
Tallapaka Village, Rajampet Mandal.

2. Mandal Revenue Inspector, Rajampet Mandal.
3. VRO, Tallapaka.

With a direction
To evict the
encroachments
in the said land.

Copy to the Sub-Inspector of Police, Rajampet PS with a direction to send Police Personnel during eviction.

Copy to the Village Revenue Officer, Tallapaka village and instructed to serve the Notice and resubmit the served copy and also affix this NOTICE in Gram Panchayat and all other conspicuous places and also in the subject land.